

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A.NO. 060/01048/2018 Date of order:- 4.9.2018.

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)**
Hon'ble Mrs.Ajanta Dayalan, Member (A).

Krishan Kumar Bansal s/o Sh. Satya Pal Bansal, resident of House No. 294, Sector 16, Faridabad, presently posted as Divisional Engineer, Office of Principal General Manager, Sector 15-A, Faridabad, Haryana-121 002.

.....Applicant.

(By Advocate :- Mr. Rohit Sharma).

Versus

1. Union of India through the Secretary to the Government of India, Ministry of Communications, Department of Information & Technology, Department of Telecommunications, Sanchar Bhawan, New Delhi-110 001.
2. Bharat Sanchar Nigam Limited BSNL Bhawan, Janpath, H.C.Mathur Lane, New Delhi-11 0001 through Chief Managing Director.
3. Chief General Manager Telecom, Haryana Circle, Bharat Sanchar Nigam Limited, The Mall Road, Ambala Cantt. 133 001.

...Respondents

ORDER (Oral).

Sanjeev Kaushik, Member (J):

On commencement of hearing, Shri Rohit Sharma, learned counsel for the applicant states that before approaching this Tribunal, the applicant submitted various representations (annexed as Annexures A-5, A-8, A-14, A-15 and A-16) for grant of arrears of pay and allowances for the period from 7.12.2001 to his actual promotion as SDE(T) i.e. till 7.10.2017, but the same have not

yet been decided by the respondents till date. He states at the Bar that the applicant will be satisfied if a direction is issued to the respondents to consider his claim by deciding the representations.

2. Considering the short prayer as noticed herein above, we deem it appropriate to dispose of the present O.A in limine with a direction to the respondents to consider the representations and take a final view thereon by passing a reasoned and speaking order, within a period of two months from the date of receipt of a certified copy of the order.

3. Disposal of the O.A. in the above terms shall not be construed as expression of an opinion on the merits of the case.

(SANJEEV KAUSHIK)
MEMBER (J)

(AJANTA DAYALAN)
MEMBER (A).

Dated:- 4.9.2018.

Kks